NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No 333/KB/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M.

Name of the Company		Bhabesh Majumdar & AnrVersus- Vostak Distributors Pvt.Ltd & Ors.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	of Signature with date
1.	ARNAB C	CHARRABORTY	Pelitioner	amy
12.	ABHIK	K DUTT	- R-(1)	(A Chaumberty)
3,	PRAGIYA	BHOWNICK	2-2	Bhowmich Brownich
4		JIT SAHA	R-3	04/10/17 04/10/07
5.	Susanh	Auth Adv.	0 1,71	l-
6.	Syamanta	Authorite Adv. S	R 4,7,14	04/10/17
7.	S. Ban Adv		R-9	04/10/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2, 3, 4, 7, 9 and 14 are present.

Petitioners and respondents are directed to file written submissions within 3 weeks with a copy in advance to the opposite parties.

List the matter on 24/11/2017.

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(Jinan K.R.) Member (J) (Vijai Pratap Singh)

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Member (J)

1)

Appearing on behalf of

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